NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30 - 01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

: 206/15 APPLICATION NUMBER

: TP 27/17 PETITION NUMBER

: THE PRIDE ENTERPRISES, NAME OF THE PETITIONER(S)

: FALCON TYRES LTD. MYSURY NAME OF THE RESPONDENT(S)

: 433(e), (f) **UNDER SECTION**

S.NO. NAME(IN CAPITAL) DESIGNATION SIGNATURE &

PHONE NUMBER REPRESENTATION BY WHOM

1. DEEPIKA . N ADVOLATE FOR PETITIONER FOR VBR (AGRAA LEGAL)

9886001771

M/s. Agraa Legal appearing for petitioner is present. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 21.03.2017.

MEMBER (J)

MEMBER (T)